

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH

EXCISE APPEAL NO. 20762 OF 2019

(Arising out of Order-in-Original No. CAL-EXCUS-000-COM-003-19-20 dated 19.06.2019 passed by the Commissioner of Central Tax & Central Excise, Kozhikode)

**The Commissioner of Central Tax,
& Central Excise, Kozhikode
Commissionerate**

.....Appellant

Central Revenue Building,
Mananchira, Kozhikode - 673 001

Versus

M/s. Mosons Extractions Pvt. Ltd.

.....Respondent

Industrial Estate Palayad,
Dharmadam, Thalassery,
Kannur District - 670 661

APPEARANCE:

Ms. D.S. Sangeetha, Authorized Representative for the Appellant
Ms. Nisha Bineesh, Advocate for the Respondent

CORAM:

**HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. P.ANJANI KUMAR, MEMBER (TECHNICAL)**

**Date of Hearing: May 28, 2021
Date of Decision: June 25, 2021**

ORDER SHEET

The appeal is dismissed. For order, see order of date passed in
Excise Appeal No. 21079 of 2015

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**